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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.11.2018 AT 10.30 AM

TRANSFER PETITION NO.	IA 548/2018 en
COMPANY PETITION/APPLICATION NO.	CP No.81/241/HDB/2018
NAME OF THE COMPANY	Kaveri Seed Company Ltd
NAME OF THE PETITIONER(S)	Venkateswara Rao Narsingu & another
NAME OF THE RESPONDENT(S)	Kaveri Seed Company Ltd & 3 others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A Nagaraj Kumar	Advocate	+99630 33314	A Nagaraj

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Rajeev Patna on behalf of	Adv.		
D. Sivi preeti R1 to R4			

ORDER

IA 548/2018 is taken up for admission. Counsel for Applicant is present. Proxy Counsel for Respondents 1-4 is present, who requested time to file reply/counter.

List this IA also along with main petition on 03.01.2019.


Member (J)

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